

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

O.P. No. 1 of 2011

Dated :21st -September, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. V.J. Talwar, Technical Member

Tariff Revision
(suo-motu action on the letter received
from the Ministry of Power)

Counsel for the Appellant(s): Mr. R.K. Mehta
Mr. Amit Kapur
Mr. Buddy A. Ranganadhan

Amicus Curiae

Counsel for the Respondent(s): Mr. C.K. Rai – Rajasthan & Tripura
Mr. Surbhi Sharma - MPERC

ORDER

Mr, Amit Kapur, Learned Counsel Amicus Curiae argued the matter further.

Post the matter for further hearing on **29th September-, 2011 at 4.30**
p.m.

(V.J. Talwar)
Technical Member

(Rakesh Nath) (Justice M. Karpaga Vinayagam)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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